

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 580**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MEGHA 17, 1939 (SAKA)

CRIME AGAINST SCs/STs

580. SHRI C.N. JAYADEVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that crime against people belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) has increased in 2016 over 2014 as revealed by the National Crime Records Bureau (NCRB) Report for 2016;**
- (b) if so, the details of such cases reported in 2016 along with the percentage change over the year 2014, State-wise; and**
- (c) the steps being taken by the Government to check the crimes and atrocities against SCs and STs in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per the information provided by the National Crime Records Bureau (NCRB), details of State/UT-wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted, persons convicted and percentage change in crimes against Scheduled Castes and Scheduled Tribes during 2014-2016 are given in Annexure-I & II.

(c): The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 has been amended in 2015 to make it more effective. The amendments include new offences, re-phrased existing sections, expanded scope of presumptions, institutional strengthening, establishing rights of victims and witnesses, and strengthening preventive measures.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has issued advisories in this regard, which are available at www.mha.nic.in.

State/UT-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) Total Crimes against Scheduled Castes during 2014-2016

SL	State/UT	2014						2015						2016						Percentage Change in 2016 over 2014 in Case Reported
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	
1	Andhra Pradesh	2113	974	41	2170	1809	149	2263	965	32	1885	1494	58	2335	1206	31	2181	1485	37	10.5
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
3	Assam	2	0	0	1	0	0	5	0	0	4	0	0	4	3	0	4	3	0	100.0
4	Bihar	7886	6146	101	8927	8300	221	6367	4625	118	7620	6751	201	5701	5228	204	7099	6449	323	-27.7
5	Chhattisgarh	359	346	52	584	594	67	216	231	62	433	429	87	243	250	56	410	434	111	-32.3
6	Goa	13	9	1	13	17	1	13	9	1	1	3	1	11	3	1	6	8	1	-15.4
7	Gujarat	1094	1010	26	2744	2695	33	1010	950	11	2580	2632	27	1322	1198	22	3582	3438	41	20.8
8	Haryana	475	326	55	661	614	104	510	351	35	696	630	48	639	476	39	912	894	53	34.5
9	Himachal Pradesh	119	67	9	158	130	22	94	68	2	124	132	2	116	86	1	176	177	1	-2.5
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0	-
11	Jharkhand	903	482	60	942	566	62	736	409	40	713	515	46	525	281	87	586	368	89	-41.9
12	Karnataka	1865	1610	39	4140	3946	75	1852	1346	23	4494	4016	32	1869	1493	22	3638	3254	27	0.2
13	Kerala	712	351	25	623	526	30	696	376	11	530	515	15	810	444	13	739	563	21	13.8
14	Madhya Pradesh	3294	3345	1492	6471	6433	2608	3546	3503	721	6418	6485	1268	4922	4611	886	8347	8294	1642	49.4
15	Maharashtra	1768	1464	59	4286	4332	95	1804	1381	64	4666	4198	169	1750	1490	106	4609	4436	201	-1.0
16	Manipur	1	0	0	1	0	0	0	0	0	0	0	0	2	3	0	1	3	0	100.0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
20	Odisha	1657	1924	23	2960	2968	34	1823	1424	55	1914	1913	110	1796	1436	34	1986	1936	67	8.4
21	Punjab	123	48	6	152	92	19	147	64	11	166	106	25	132	82	16	225	167	21	7.3
22	Rajasthan	6735	2794	750	5122	5312	1680	5911	2420	755	4294	4672	1517	5134	2391	541	4634	4594	877	-23.8
23	Sikkim	3	3	2	4	4	1	3	3	1	3	3	1	1	0	0	1	0	0	-66.7
24	Tamil Nadu	1494	1266	84	3496	3535	177	1736	1334	56	3814	3573	165	1291	992	76	3057	2395	144	-13.6
25	Telangana	1427	887	37	2233	1861	54	1293	893	71	1055	1122	85	1529	780	24	1513	1091	38	7.1
26	Tripura	1	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	-100.0
27	Uttar Pradesh	8066	6123	1843	24964	17935	4549	8357	6526	2033	26609	20365	4952	10426	8387	1570	33007	25644	3276	29.3
28	Uttarakhand	60	39	8	78	72	6	80	51	19	104	99	34	65	39	24	71	67	31	8.3
29	West Bengal	130	106	1	173	146	1	150	61	0	130	129	0	119	127	0	140	162	0	-8.5
	TOTAL STATE(S)	40300	29320	4714	70903	61887	9988	38613	26990	4121	68254	59782	8843	40743	31007	3753	76925	65863	7001	1.1
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
31	Chandigarh	1	1	0	4	3	0	1	0	0	0	0	0	1	0	0	0	0	0	0.0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
33	Daman & Diu	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	-
34	Delhi UT	86	74	5	103	100	9	51	35	1	35	41	1	54	32	0	64	51	0	-37.2
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
36	Puducherry	14	9	0	5	9	0	3	11	0	12	11	0	3	3	0	9	10	0	-78.6
	TOTAL UT(S)	101	84	5	112	112	9	57	46	1	47	52	1	58	35	0	73	61	0	-42.6
	TOTAL (ALL INDIA)	40401	29404	4719	71015	61999	9997	38670	27036	4122	68301	59834	8844	40801	31042	3753	76998	65924	7001	1.0

Source: Crime in India

**State/UT-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) Total
Crimes against Scheduled Tribes during 2014-2016**

SL	State/UT	2014						2015						2016						Percentage Change in 2016 over 2014 in Case Reported
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	
1	Andhra Pradesh	390	190	6	517	327	16	362	159	3	294	268	8	405	265	2	451	290	2	3.8
2	Arunachal Pradesh	0	0	0	0	0	0	1	0	0	0	0	0	1	0	1	0	0	1	-
3	Assam	1	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0	0.0
4	Bihar	77	48	4	188	161	18	5	21	2	5	61	2	25	22	5	85	64	6	-67.5
5	Chhattisgarh	475	490	69	737	777	88	373	376	120	627	680	140	402	393	78	602	576	93	-15.4
6	Goa	6	7	0	5	7	0	8	6	0	4	7	0	11	6	1	4	3	0	83.3
7	Gujarat	223	204	3	504	519	5	248	226	3	704	678	6	281	237	1	712	678	4	26.0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
9	Himachal Pradesh	3	2	0	16	10	0	6	4	0	7	10	0	2	1	0	4	3	0	-33.3
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
11	Jharkhand	402	277	36	460	411	39	266	176	25	383	291	30	280	170	34	277	207	40	-30.3
12	Karnataka	397	395	11	1093	1019	13	386	282	5	777	766	9	374	304	0	726	635	0	-5.8
13	Kerala	120	86	6	130	109	6	165	96	2	161	138	3	182	133	4	179	149	7	51.7
14	Madhya Pradesh	1577	1573	607	2691	2701	927	1358	1363	281	2393	2404	415	1823	1795	273	3119	3110	426	15.6
15	Maharashtra	443	400	12	941	883	15	482	350	25	995	869	59	403	396	21	964	991	38	-9.0
16	Manipur	1	0	0	0	0	0	0	0	0	0	0	0	1	1	0	8	1	0	0.0
17	Meghalaya	1	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	-100.0
18	Mizoram	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-100.0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
20	Odisha	533	511	18	744	730	26	691	506	32	728	739	39	681	618	18	855	801	25	27.8
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	3	0	0	-
22	Rajasthan	1681	660	209	1262	1261	375	1409	525	161	963	976	261	1195	538	139	1064	1065	226	-28.9
23	Sikkim	1	1	1	8	8	11	0	0	0	0	0	0	0	0	0	0	0	0	-100.0
24	Tamil Nadu	18	20	0	24	45	0	25	25	0	36	41	0	19	19	1	41	39	1	5.6
25	Telangana	333	216	5	737	649	9	386	246	16	383	322	25	375	229	12	553	483	18	12.6
26	Tripura	0	0	0	0	0	0	3	1	0	3	2	0	3	1	0	3	1	0	-
27	Uttar Pradesh	24	18	6	35	36	23	6	8	7	9	12	16	4	4	12	9	7	26	-83.3
28	Uttarakhand	1	1	0	2	2	0	6	2	1	2	2	1	3	3	0	3	3	0	200.0
29	West Bengal	107	96	2	147	140	3	84	28	0	70	55	0	83	136	0	76	152	0	-22.4
	TOTAL STATE(S)	6815	5195	995	10242	9796	1574	6270	4400	683	8544	8321	1014	6556	5272	602	9739	9259	913	-3.8
30	A & N Islands	6	3	0	12	10	0	3	5	0	16	19	0	6	5	0	6	5	0	0.0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
32	D&N Haveli	3	0	0	1	0	0	3	1	0	2	3	0	2	0	0	1	0	0	-33.3
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	-
34	Delhi UT	2	1	0	2	1	0	0	1	0	0	1	0	2	0	0	0	0	0	0.0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	-
36	Puducherry	1	1	0	0	1	0	0	0	0	0	0	0	1	0	0	0	0	0	0.0
	TOTAL UT(S)	12	5	0	15	12	0	6	7	0	18	23	0	12	5	0	7	5	0	0.0
	TOTAL (ALL INDIA)	6827	5200	995	10257	9808	1574	6276	4407	683	8562	8344	1014	6568	5277	602	9746	9264	913	-3.8

Source: Crime in India